

BENCH-I



**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P.No. 261/KB/2017
C.P.No. 579/2016

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st February 2018, 10.30 A.M

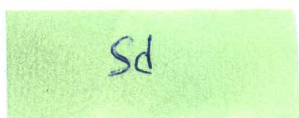
Name of the Company		Saraogi Nivesh Pvt.Ltd. & Ors.	
Under Section		391(2),394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	J. PATNAIK, bce	Applicant	 21/2/2018
2.	TIAINLA Dy. Director	O/o RD (ER) Ministry of Corporate Affairs	 21.2.18

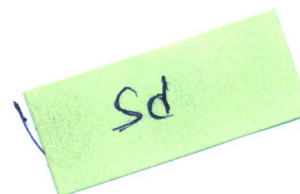
ORDER

Ld. Pr. CS for the petitioner and the Dy. Director from the O/o. the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Heard. Reserved for order.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)